

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA
UNSTARRED QUESTION NO.556
TO BE ANSWERED ON 16th SEPTEMBER, 2020

ACP TO CSBOs

556. SHRI KAPIL MORESHWAR PATIL:

Will the Minister of DEFENCE please be pleased to state:

- (a) whether the Civil Switch Board Operators (CSBOs) in Army Headquarters and Signals Regiment have been allowed by the Supreme Court of India to avail of Assured Career Promotion (ACP) after completion of 10, 20 and 30 years of service in the grade pay of Rs. 4200, Rs. 4600 and Rs. 4800 respectively;
- (b) if so, the details thereof;
- (c) whether the apex court order has been implemented;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the time by which the CSBOs would be given ACP as per the direction of the Hon'ble Supreme Court to the Government?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI SHRIPAD NAIK)

(a) to (e): The information is being collected from the concerned Department and will be laid on the Table of the House.
